friendly country, India, whether he will be able to tell ug what the price will be for Iran.Iraq oil processed through Russia to us, and what the price will be for Russian oil which will  $b_e$  directly given to us, whether there will be an<sub>v</sub> difference or the same price will be charged from us for both the parties.

SHRI P. SHIV SHANKAR: I thought that I explainer thig position with reference to th<sub>e</sub> first supplementary that was asked. I submitted so far as Russia i<sub>s</sub> concerned, they supply us tl^ blend crude. In fact, we are primarily interested in the Iranian or Iraqi oil which Russia itself had heen supplying under an arrangement with these countries.

DR. BHAI MAHAVIR: And which is superior

SHRI P. SHIV SHANKAR; Of course, there ig no doubt about it. That is why we were interested in the Iraqi or Iranian\* oil. When Iraqi or Iranian oil is supplied to us, i have already made this submission that crude will be supplied to us on the basis of the official selling price. But when the Russian crude itself is supplied to us, that is, on the basis of the fixed price contract, and I repeat, because since am aware of the crude prices in Iran and Iraq, this blend crude is of a lesser cost <sup>s0</sup> far as w<sub>e</sub> are concerned; there is nothing particular about it. i may submit that as part Of the contract it ha<sub>9</sub> been agreed upon that thi<sub>s</sub> price will be kept secret because, perhaps— this is my own feeing—that they felt that if this is disclosed, the other countries would also press them to enter into a contract at that price. So, it is possible because of that they wanted as a part of the contract...

MR. CHAIRMAN: You need hardly explain why the prices are kept a secret.

SHRI P. SHIV SHANKAR: They are suspecting mv statement. That i<sup>3</sup> why I am explaining.

tThe question was actually asked on the Khandelwal.

SHRI MANUBHAi PATEL-. We are not suspecting. When you say it is not in public interest to reveal them, you yourself are creating problem...

SHRI P. SHIV SHANKAR: When I said public interest, Mr. Patel, I meant this that  $an_v$  disclosure might create complications in the way of execution of the contract; they might say, "look, you have agreed that you will not disclose, but now since you have disclosed that, why should we execute the contract? We are going to have problems with the other countries." As I waa trying to explain, so far as the other countries are concerned, Iran and Iraq, that they supply through the medium of the USSR, which is the official selling price.

\*323. [The questioners (Shri Syed Shahabuddin and Dr. Sarup Singh) were absent. For answer vide Cols... infra]

\*324. [The questioners (Shri Dhuleshwar Meena and <sup>shri</sup> Satya Pal Malik) were absent. For answer <sup>v</sup>\*de Cols.. .infra]

\*325. [The question (Shri Ram Bhagat Paswan) was absent. For answer vide *Cols...* infra]

### Purchase of conductors for National Grid Line

# \*326. SHRI PYARELAL KHAN-DELWAUt SHRI ASHWANI KUMAR:

Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal under Government's consideration to purchase a large number of conductors for the 30,000 km. National Grid Line;

(b) if so, by when the grid is likely  $t_0$  be established; and

(c) what are the names of the com. panies producing conductors from which they are proposed to be purchased and in what quantities?

tThe question was actually asked on the floor of the House by Shri Pyarelal

#### Oral Answers THE MINISTER OF ENERGY (SHRI KHAN B GHANI A Α. CHAUDHURI): (a) No, Sir.

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(b) and (c). The formation of National Grid i<sub>s</sub> an evolutionary process requiring interconnections and strengthening of the various state and regional systems. Progressively more and more EHV lines are being erected to enable an optimal and integrated operation of the different power systems. The purchase of conductors is done by the different State Electricity Boards and other executing organisations, ag and when required. The National Grid is expected to be completed by the year 1995.

आ। प्यारोनाल खंडलेखाल : नभाषति महादेय, हम लोगों को स्टेटमेंट नहीं मिला है। हमारी शिकायत है कि स्टेट-मेन्टन यहां मिला और न बहां मिला ।

में माननीय मंत्री जी से पूछना चाहता हूं कि जो राष्ट्रीय ग्रिड स्थापित किया जाना है, उसके संबंध में किन किन प्रदेश सर-कारों से अभी तक बातचीत की गई है और किन किन प्रदेश सरकारों ने इस संबंध में केन्द्रीय सरकार को क्या क्या लिसा है, यह मेरा पहला सवाल है?

SHRI A. B. A. GHANI KHAN CHAUDHURI: Mr. Chairman, Sir, thig National Grid system is an evolutionary process. The concept of a National Grid  $i_s$  to carry power from one region to the other to do away with the paucity of power. And in order to achieve this, we must have a Regional Electricity authority. Today, that is not there. Either we have to change the State Electricity Act or We have to evolve a consensus with the State Governments so that they agree with this Regional Electricity authority. Now, what we are having today is the regional grid system. The regional grid system is, in that particular grid from one State to another State the power will flow. Now, the whole of India has been divided into 5 regional grid systems. One is the Northern grid, the other is the Southern grid. Then, there is the Western, grid, the Eastern grid and

Possibly there will be another North-East grid system. Now, the first evolution- is..

श्री प्यारोताल खंडलेवालः सभापति महोदय, मैंने पुछा है कि किन किन प्रदेश सरकारों ने लिखा है और किन किन बिजली बोडोें से बातचात सरकार की हुई है, नेशनल ग्रिड के बारे में, यह मेरा सवाल 7° 1

SHRI A. B. A. GHANI KHAN CHAUDHURI: Mr. Chairman, Sir, as I have said, with the Regional electricity authority, this is the first step towards the Grid system. On this, we are having a lot of discussions Unfortunately, we have..

श्री प्यारेसाल खंडलेवालः आपने कहा कि प्रदेश सरकारों से और राज्य दिजली बोडों से सरकार स्वीकृति लेती ह<sup>°</sup>, उनसे सरकार गोजना के बारे में पूछती है। मैं आपसे यह पूछना चाहता हूं कि क्या बिजली बोडों और प्रदेश सरकारों ने रोजनल ग्रिड सेन्टर जो आप बना रहे हैं, इसके लिए आपको कुछ लिखा है। उन्होंने इस संबंध म अपनी आरेर से कोई स्वीकृति या अस्वीकृति दी है, अपनी असहमति व सहमति प्रकट की है, यह मैं पूछना चाहता है?

SHRI A. B. A. GHANI KHAN CHAUDHURI; Sir, we have not been able to reach a consensus on this National Grid system because it is an evolutionary system which will come Continuously, a continuous process, as finally, probably, the State Governments will agree. But now there has not been any consensus.

श्री प्यारलाल खंडलवालः सभापति जी, फिर से मेरे प्रका को माननीय मंत्री जी टाल रहे हैं। मैं पूछना चाहता हूं कि ग्रिड चलने वाली प्रतिक्रिया है तो क्या विना राज्य सरकारों की सहमति के या विना राज्य बिजली बोडोें की स्वीकृति के इस प्रोग्राम को चलाते जाएंगे या उन से कुछ सलाह-मशविरा दिया जाएगा और उनकी राय जानने...

श्री सभाषतिः अभी तो बताया है कि सलाह-मर्शावरा हो रहा है और एक बोर्ड एसा

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बनाया जाएगा जो सार` हिन्दूस्तान का होगा । ग्रिड जितने कायम हुए ह<sup>4</sup> वे सिर्फ रीजनल बसेज पर हैं। पांच रोजन हैं और जायद एक बढ़ जाएगा आपने सुना कि नहीं सुना ।

श्री प्यारलेस खंडलेवासः मैने यह नहीं पूछा था मैंने तो यह पूछा कि प्रदेश सरकारों ते सहमति लेने की कोई प्रक्रिया सरकार ने चालुकी है या नहीं ।

श्री सभाषनितः अभी जवाद दिया गया है कि उसकी कोशिश हो रही है।

श्री प्यारेनाल खंडलेवालः उनको लिखा हेयानहीं लिखा है यह नहीं बताया।

SHRI A. B. A. GHANI KHAN CHAUDHURI; Mr. Chairman, sir, if the hon. Member understands national grid system means only the transmission lines. Well, no State will object to that. But, what we are talking of when we talk of national grid system is.

MR, CHAIRMAN-. The switching of power from  $on_e$  State to the other.

SHRI A. B. A. GHANI KHAN CHAUDHURI: Yes, that is the main purpose and for that the Central Government must have the authority to do that. Now the system  $i_s$  that every State has a different tariff and naturally, normally what happens ig that every State enters into an agreement on a bilateral basis. For example. Karnataka enters into an agreement on a bilateral basis with other States. But what we are thinking of on the basis of the Rajadhyaksha Committee's Report is that we own the transmission lines. We will transmit the power and the authority will be vested with the Central Government. That is the thing. That is what I waa explaining.

भी प्यारेताल खंडेतवालः माननीय मंती जो ने कहा कि इसके संबंध में एक्ट स्वलने की जरूरत भी हो सकती है। मैं पूछना बाहता हूं कि क्या केन्द्रीय सरकार इस मंबंध में कोई एक समान कानून या कोई एक्ट बनाने की योजना पर विज्ञार कर रही है नेशनल प्रिंड स्थापित करने के लिए। श्री सभाषतिः अभी आपने कहा कि एक्ट बदलना पड़ेगा मगर उन्होंने सुना नहीं ।

श्री पशररेलाल खंडलेवालः वदलना १ड़ सकता है यह माननीय मंत्री जी ने कहा, मैं पूछना चाहता हु क्या सरकार इस संबंध में नेश्वनल ग्रिड स्थापित करने के लिए कोई एवट बदलने के लिए सकिय रूप सं दिचार कर रही है।

SHRI A. B. A. GHANI KHAN CHAUDHURL Yes, that is what I hav«. stated.

MR. CHAIRMAN:  $Ar_e yo_u$  contemplating amending the Electricity Supply Act?

SHRI A. B. A. GHANI KHAN CHAUDHURI: Yes,  $a_s$  I have said and I am again repeating it that the first step is that we are trying to evolve a consensus with the |State Governments. If we fail to do that, in that case  $w_e$  have to take recourse to changing the prevailing Act.

MR. CHAIRMAN: You said thai before.

SHRI PILOO MODY: He ha<sub>s</sub> said it in a more emphatic manner now.

श्री अफिबनी कुमारः माननीय सभाषति महोदय, अभी मंत्री जी ने दातें कहीं नेशनक सिड के बारे में कि यह इवोल्य सनरी प्रोसेस हैं। उसी के बाद उन्होंने कहा कि यह काम 1985 तक खत्म हो जाएगा । अब तीब साल रह गए हैं, 1982 आधा सतम हो रहा है (व्यदधीन) क्षमा करमें, स्वने में गलत हो गया । मक्ते यह पछना है कि यह जो नेश्नल ग्रिड है इसके लिए कोई मास्टर प्लान बना है क्या कि इस हिसाब से नेइनल ग्रिड बनेगा । द सरा मेरा शब्स इसी के साथ है। अभी माननीय मंत्री जी ने कहा कि राज्याध्यक्ष कमेटी की रिपोर्ट के साथ हम लोग इसको करना चाहते हैं। मेरी जहां तक जानकारी है-राज्याव्यक्ष कमेटी की रिपोर्ट प्रान्तीय सर-कारों को गई है उनसे बार-बार उसके उज़र राव देने को कहा जा रहा हे गरन्त अधिकांच प्रान्तीय सरकारों ने अभी उन्नसं सहमारि प्रकट नहीं की है और कई -ता राय दोने के लिए भी तैयार नहीं हैं आपि राज्याध्यक्ष कमटी के अनुसार गेन्न नेजनल

बिड जो मंत्री जी बाहते हैं वह होगा जिसके अन्दर यह होगा कि सब सरकारों के जो विजली बोर्ड है उनका टरिफ एक हो यह एक बहुत बड़ा कदम है। मैं सरकार से पछना चाहता हूं कि नेवनल ग्रिड जो यह ब्नाने का सांच रहे हैं उसके साथ साथ रह को टेरिफ एक करना है जगर टेरिफ एक करना है नेवनल सिड बनाना है तो जो इलै-विट्रसिटी बोडे हे जो सैन्ट्रल इलीक्ट्रसिटी बबाटीं हैं इन दोनों का क्या संबंध होगा । क्या इसमें से यह नहीं निकल सकता ह कि विदली बोर्ड सार साग्तकरके सरकार केन्द्र में केवल एक नेशनल इलेंकिट्-सिटी अथाटी बनाना चाहती है। इसका में रुष्टीकरण गरकार से चाहता हु । यह मेरा प्रका है ।

SHRI A. B. A. GHANI KHAN CHAUDHURI: That is not the intention at all. The intention  $i_s$  to strengthen the State electricity boards. We are of the opinion that if the Rajadhyaksha Committee's recommen. clatioas are accepted, the State Electricity Boardg strengthened. will be The recommendations excellent. are Unfortunately, there are some doubts and misgivings in the minds of the State electricity boards and they are nat accepting them. We are trying to persuade them. We have not brought any enactment vet, ag I said more than on'ce and probably we have to go in for an enactment. We are calling again the Power Ministers' conference in Delhi after the Parliament session and we will try to persuade them..

SHRI PILOOMODY; How long have you been persuading them?

SHRI SKRIDHAR WASUDEO DHABE: Mr. Chairman, the moot question is when will the national grid system be complete..

SHRI PELOO MODY: Not in his life time.

SHRI SHRIDHAR WASUDEO DHABE: I am speaking of regional grid working in the States. May I know from the Minister whether he knows that the regional grid system in Maharashtra has completely failed. On 14th June, 1982 becaue of gome defect in Kalwa near Bombay, there was entire blackout throughout Maharashtra for 7 hours and though Vidar-bha has aurplus electricity, there was complete darkness also and it ig said that the State grid ig not effective. I would firstly like to know whether any study has been -made of the State grids operating in different States with regard to their experience and whether any defectg have been found there. Secondly, the Government i.s having National Thermal Corporation for work of construction electricity undertaking<sub>s</sub> under the Central sector in different States like U.P. and Madhya Pradesh. I would like to know from the Minister whether after the erection work i<sup>^</sup> over, the supply and distribution work will 'be handed over to the State electricity boards or they will have the supply arrangement in private hands. What will be the arrangement so far as the Central Electricity Undertakings and boards are concerned? What is the experience of the States during the last two years where this system is operating?

SHRI A. B. A. GHANI KHAN CHAUDHURI: As I have already explained, national grid is not operating anywhere.

MR. CHAIRMAN: Regional grids.

SHRI A. B. A. GHANI KHAN CHAUDHURI: Regional grid system is operating and that is not obligatory. Nobody listens to the Chairman of Central Electricity Authority. It is a fact that there have been grid disturbances. Even in Delhi, Mr. Chairman, ?you may be knowing, in one month, there have been three grid disturbances which is a unique phenomenon. Normally, it does not happen And thig is something for which we have brought experts from U.K. and they are studying...

SHRI SHRIDHAR WASUDEO DHABE; Why experts ffom **UJC?** 

SHRI **A.** B. A. GHANI KHAN CHAUDHURI:... the system and I

am certain, if it ig working successfully in England...

DR. BHAI MAHAVIR: Why not import some Ministers also?

SHRI A. B. A. GHANI KHAN CHAUDHURI: ... it should one hundred per cent be successful in<sup>1</sup> India also, provided what  $i_s$  necessary to do,  $i_s$  done. And unfortunately, that we have not been able to do yet.

SHRI SHRIDHAR WASUDEO DHABE: My question was about National Thermal Power Corporation. What is the policy? They are erecting the power stations. But what about transmission and supply? Who will do *it*?

SHRI A. B. A. GHANI KHAN CHAUDHURI: With regard to super thermal power, it is one of the recommendations of Rajadhyaksha Committee.

MR. CHAIRMAN: To establish many.

SHRI A. B. A. GHANI KHAN CHAUDHURI: One recommendation was 'for the extension of super thermal power of Central electricity boards. According to that formula, once super thermal power station  $i_s$  completed in a region, that power will be distributed to all the State boards. And the State Electricity Boards obviously will distribute according to their own ways.

SHRI NIRMAL CHATTERJEE; Sir, he hag referred to the transmission part, of electricity activity being taken over by the Centre.  $I_s$  the proposal of the Centre to the State Electricity Boards that only the 400 KV line adjoining the various generating stations would be taken over . by the Centre, or, is it that the entire transmission system should be handed over to the Centre? What  $i_s$  the Centre's proposal to the State Electricity Boards.

SHRI A. B. A. GHANI KHAN CHAUDHURI: The Centre's proposal

is to take over the entire 400 KV line. The entire 400 KV line does not exist today. Tolay's  $ar_{ea}$  is only, I think, about 2,500 KMs. In the Sixth Plan, we have a plan to achieve il,00() KMs. In the Eighth Five.Year Plan, we are going to achieve 50,000 KM?. It is just not even 220.

MR. CHAIRMAN: Question No. 328.

SHRI MANUBHAI PATEL: Sir, what about Question No. 327? Shri-mati Khaparde is here.

MR. CHAIRMAN: This question is transferred.

SHRI PILOO MODY: Where has she been transferred?

MR. CHAIRMAN: I do not know.

\*327. [Transferred to the 5th August, 1982].

\*328. [The questioner (Shri Suraj Prasad) was absent. For answer vide cols......infra].

### कोयले को खनन को लिए भूमि का अधियहण

## 329. श्री सदाशिव बागाईतकरः श्री हव्य देव नारायण यादवः

क्या उत्तर्जा मंत्री यह बताने की कृपा करणे किः

(क) क्या यह सच है कि संन्ट्रल काल फोल्ड्स लिमिट'ड द्वारा पुण्डो परियांजना के लिए भूमि के अधिग्रहण के मामले में काल वियरिंग एरियाज एक्ट में बताई गई विधिवत प्रक्रिया का पालन नहीं किया गया है तथा उपायुक्त की अनुमति प्राप्त किए बिना तथा गैर-कानूनी समभाते करके छोटानागपूर टेनेस्सी एकट के उप-बन्धों के विरूद्ध आदिवासियों की भूमि का अधिग्रहण कर लिया गया है ;

(ख) क्या यह भी सच है कि कवेल उन लोगों को नौकरी दी गई है जिनके पास 3 एकड़ भूमि थी, यदि हां, तो कोई मुआवजा अथवा रोजगार दिए दिना होष व्यक्तियों की भूमि का अधिग्रहण किए जाने के क्या कारण हैं; और

tThe question was actually asked on the floor of the House by Shri Sadashiv Bagaitkar.